

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING  
HELD ON **16.11.2023** THROUGH VIDEO CONFERENCING

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**PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)**  
**HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER**  
**(TECHNICAL)**  
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**IN THE MATTER OF** : AKR Holdings Pvt Ltd

**MAIN PETITION NUMBER** : CP/1011/IB/2018

**(IA/MA) APPLICATION NUMBERS**

IA/784(CHE)/2022; MA/415/2019; IA/73/2021; IA/314/CHE/2021; IA/157/CHE/2021;  
IA/159/CHE/2021; MA/416/2019; MA/123(CHE)/2021; IA/640(CHE)/2022  
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**ORDER**

Ld. Counsel Mr. A.G. Sathyanarayana appears for Tamilnadu Mercantile Bank Ltd. Ld. Counsel Mr. Bathrinayan appears for the Applicant in all matters except IA/157/CHE/2021 and IA/159/CHE/2021. Ld. Counsel Ms. Ramya appears for the Liquidator in except IA/157/CHE/2021 and IA/159/CHE/2021. Ld. Counsel Mr. M.L. Ganesh appears for Indian Overseas Bank. Ld. Counsel N. Kumar , Liquidator appears for M/s. AKR Holdings Pvt Ltd.

None for the Respondent A Aalan Paul and others is present.

**MA/415/2019**

None for the Respondents is heard despite service as per details in order dated 15.09.2023.

Legal submissions given by Indian Overseas Bank vide S.R. No. 4482 dated 26.10.2023.

 

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List this application along with other applications on **12.12.2023** for Physical hearing.

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**(VENKATARAMAN SUBRAMANIAM)**  
MEMBER (TECHNICAL)

MG

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**(SANJIV JAIN)**  
MEMBER (JUDICIAL)